

**BENCH-II** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.180/2014

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

Name of the Company		Smt Biva Pyne -Vs- Findon Company Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

2\.07.2017 -C.P. No. 180 / 2014 - Smt. Biva Pyne -Versus- Findon Company Ltd & Others.

## **ORDER**

None of the parties are present.

Let the case be fixed on 23th of August, 2017.

(MANORAMA KUMARI) MEMBER (J)